

[Translation]

Foreign Investment

1145. SHRI JAI PRAKASH AGARWAL : Will the Minister of FINANCE be pleased to state :

(a) the details of foreign assistance/loans/grants received by the Government during the last three years alongwith the details of amount spent for repaying loans and payment of interest;

(b) the details of direct foreign investment made in the country during the last three years and the details of investment made by the Government abroad during the said period; and

(c) the details of interest received from other countries by the Government during the said period?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The details of foreign assistance/loans/grants received by the country and details of amount spent for repaying loans and payment of interest is as under

	(Rs. in crores)		
	1993-94	1994-95	1995-96 (Prov.)
Receipts			
Govt. Account	9229.90	8613.70	7646.07
Grants	885.62	916.04	1063.56
Non-Govt. Account	1665.51	1410.26	2303.19
	<u>11781.03</u>	<u>10940.00</u>	<u>11012.82</u>
Debt Service			
Payment Govt. Account			
Principal	5079.32	5469.37	6441.04
Interest	3749.41	4034.93	4414.23
	<u>8828.73</u>	<u>9504.30</u>	<u>10885.27</u>
Non-Govt. Account			
Principal	273.20	321.45	1280.00
Interest	450.00	599.72	664.00
	<u>723.20</u>	<u>921.17</u>	<u>1944.00</u>

(b) The direct foreign investment made in the country during the last three calendar years i.e. 1993, 1994 and

1995 was Rs. 1786.71, 2981.85 and 6370.16 crores respectively.

Government of India has not made any investment abroad.

(c) Does not arise.

Memorandum from National Stock Exchange Members Association

1146. SHRI PARASRAM BHARDWAJ : Will the Minister of FINANCE be pleased to state :

(a) whether the President of National Stock Exchange Members Association has submitted any memorandum regarding the turn over fee imposed by the Securities and Exchange Board of India on brokers and sub-brokers;

(b) if so, the details in this regard; and

(c) the reaction of the Government thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) The association has suggested that the fee should be in the range of Rs. 5000/- to Rs. 50,000/- based on turnover till the matter is decided by the Court.

(c) Since the matter is subjudice, the Court's decision will have to be awaited.

Export of Tea

1147. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of tea with its value exported during each of the last three years, country-wise; and

(b) the expected quantity of tea to be exported during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) A statement is enclosed.

(b) Target for export of tea during 1996-97 has been fixed at 180 million kgs.

STATEMENT

(Quantity : Million Kgs.)
(Value : Rs. crores)

Exports of Tea from India (Including Instant Tea) to Major Importing Countries

Country	1993-94		1994-95		1995-96	
	Qty	Val	Qty	Val	Qty	Val
1	2	3	4	5	6	7
Russian Fed.	46.50	314.97	41.06	271.94	68.05	483.80
Kazakhstan	0.07	0.45	2.68	13.74	3.56	23.23